

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1692/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM KUMAR ALIAS RAJ KUMAR & ORS.

Respondent(s)

)

Date : 17-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

Mr Jayesh Gaurav, Adv.

Ms Diksha Ojha, Adv.

Mr. Ranjan Nikhil Dharnidhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 5 are duly represented.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 23.4.2020.

ANIL LAXMAN PANSARE
Registrar